

prayers could be offered on this day at some of these monuments usually visited by the devout for the purpose unhampered by restrictions and without having to pay any fee.

हिन्दी में प्रपत्रों की पाई

1533. श्री जगदेव सिंह सिद्धाती : क्या गृह-कार्य मन्त्री 11 मई, 1966 के अतिरिक्त प्रश्न संख्या 5185 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) 147 प्रपत्रों में से अब तक कितने प्रपत्र हिन्दी में छापे जा चुके हैं ; और

(ख) शेष प्रपत्रों को हिन्दी में छापने में विलम्ब होने के क्या कारण हैं ?

गृह-कार्य मन्त्रालय में उपसत्री (श्री विद्या चरण शुक्ल) : (क) अभी तक 69 प्रपत्र हिन्दी-इंग्लिश या केवल हिन्दी में छापे गये हैं ।

(ख) शेष प्रपत्रों में से कुछ का हिन्दी में अनुवाद कर लिया गया है और अन्य का हिन्दी में अनुवाद करने का प्रयत्न किया जा रहा है । तत्पश्चात् दिल्ली प्रशासन उन को दोनों भाषाओं में छपवाने का प्रबन्ध करेगा ।

Pay-scales of Teachers

1534. **Shri Sumat Prasad:** Will the Minister of Education be pleased to state:

(a) whether there is a disparity between the pay-scales of teachers employed in Government and aided Higher Secondary Schools in the States, if so, in which States;

(b) whether there is a proposal to bring about parity between the two; and

(c) whether Government referred the matter to the respective States suggesting them the desirability of having parity and if so, their reaction in the matter?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) Yes, Sir. The States are: Assam, Bihar, Gujarat, Jammu and Kashmir, Maharashtra, Orissa, Uttar Pradesh and West Bengal.

(b) and (c). The Government of India has all along been impressing upon the States to bring about parity in the salary scale of Government and non-Government teachers. Recently the same principle of parity has been reiterated by the Education Commission. It appears that the main difficulty in introducing parity in the States is one of funds.

Section Officers in the Central Secretariat Service

1535. **Shri Bal Krishna Singh:**
Shri Raghunath Singh:
Shri Vishwa Nath Pandey:
Dr. Mahadeva Prasad:
Shri Bishwanath Roy:
Shri Rajdeo Singh:
Shri Sumat Prasad:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a large number of unqualified persons are officiating as Section Officers in the Central Secretariat and attached offices;

(b) if so, the number thereof;

(c) whether it is a fact that the list of successful candidates was published on the basis of the departmental limited examination conducted by the Union Public Service Commission in December, 1965;

(d) if so, the number of successful candidates; and

(e) the steps Government propose to take to see that all irregular and *ad hoc* appointments are terminated by appointing the candidates who have been declared successful by the Union Public Service Commission?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). Rule 13 (2) of